

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.300/97

Thursday, this the 27th day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

VS Muraleedharan Nair,  
Extra Departmental Delivery Agent,  
Udumbanchola.P.O.  
Idukki District. - Applicant

By Advocate Mr PC Sebastian

Vs

1. The Director General,  
Department of Posts,  
Dak Bhavan, New Delhi-110 001.
2. The Postmaster General,  
Central Region,  
Kochi-682 016.
3. The Superintendent of Post Offices,  
Idukki Division,  
Thodupuzha.P.O. - Respondents

By Advocate Mr James Kurian, ACGSC

The application having been heard on 27.2.97 the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who is an Extra Departmental Delivery  
Agent, Udumbanchola in Idukki District, has in this application  
prayed that the respondents may be directed to consider his  
request for an inter-Divisional transfer to Alwaye Division.

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2. The rules and instructions in regard to the appointment to the ED posts do not provide for inter-Divisional transfers of ED Agents. The instructions provide that the working ED Agents should be given preference in the matter of appointment when they apply for another ED posts, if the incumbent satisfies the required qualification. If and when a vacancy in Alwyae Division arises, it is open for the applicant to apply for a transfer and his case would be considered by the competent authority in accordance with the rules, but there is no right for the applicant to seek an inter-Divisional transfer. The application does not merit further consideration. Hence it is rejected under Section 19(3) of the Administrative Tribunals Act, 1985. No costs.

Dated, the 27th February, 1997.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN

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